

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)

RAJYA SABHA
UNSTARRED QUESTION NO. 798
TO BE ANSWERED ON 17.12.2018

Indoor Stadium in Nellore

798. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Andhra Pradesh Government has submitted a proposal to construct an Indoor Stadium in Nellore district of Andhra Pradesh with an estimated and sanctioned cost of ₹ 8 crores but only ₹ 2 crores have been released;

(b) if so, details of proposal including date of approval and submission of proposal;

(c) whether the State Government has submitted Utilisation Certificates for ₹ 2.5 crores released so far, but Ministry is yet to release further amounts to take up works;

(d) if so, the reasons therefor; and

(e) details of targeted date for completion of the work and present status thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
{COL. RAJYAVARDHAN RATHORE (RETD.)}

(a) & (b) Yes, Sir. Sports Authority of Andhra Pradesh (SAAP) had submitted the proposal through Government of Andhra Pradesh for construction of multipurpose indoor sports complex at Mogallapalem in Nellore District, Andhra Pradesh at an estimated amount of ₹ 8.00 crore. The proposal was received in this Ministry on 21.02.2017 and approval for the project and sanction of 1st installment of ₹ 2.5 crore was conveyed on 23.03.2017.

(c) to (e) SAAP submitted Utilisation Certificate (UC) on 08.03.2018 of only ₹ 1.75 crore against the released amount of ₹ 2.50 crore. Further, SAAP vide letter dated 22.03.2018 was requested for submission of other related documents such as physical progress report, details of monitoring Committee constituted, copy of Memorandum of Understanding signed with Sports Authority of India (SAI) etc. SAAP has now submitted UC for entire amount which has been received in this Ministry on 12.12.2018. However, some of the required documents have not been received. In addition, settlement of outstanding UCs in respect of grants-in-aid sanctioned for other projects by this Ministry to SAAP are still pending. Further amount can be released only after submission of required documents and settlement of all outstanding UCs against SAAP.

According to the proposal submitted by SAAP, time required for completion of the project was given as 10 months. However, as per the status report received in the Ministry on 12.12.2018, the physical progress of the project is given as 20% and the target date of completion has been revised to 06.04.2019.
